

NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH

ITEM NO : 25

EP NO. 424/ALD/2018,  
CA NO. 48/2019 IN  
CP NO. 14/1999

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.03.2021 AT 10:30 AM .

NAME OF THE COMPANY : RAJ KUMAR GUPTA & ORS V/S BANARAS BEADS LIMITED AND ORS

SECTION : 424(3) OF COMPANIES ACT, 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE,  
MEMBER (J)

COUNSEL FOR APPLICANT : SH. RAGHAV NAYAR, MS. KALPANA  
SINHA, ADVS.

COUNSEL FOR RESPONDENT : SH. R. P. AGARWAL, SH. ABHISHEK  
TRIPATHI, ADVS.

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It has been intimated by the Bar Association of NCLT, Allahabad Bench that the lawyers are on strike and again passed a resolution for abstaining from work today and therefore, the matter to be adjourned.

In view of the above, put up on 22.04.2021 before the Regular Court.

Dated : 04.03.2021

  
JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)